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(9)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL,
BOMBAY BENCH, BOMBAY.

Original Application No. 305/87.

Shri S.R.Atre.

.... Applicant.

V/s.

Union of India & Ors.

.... Respondents.

Coram: Hon'ble Shri Justice M.S.Deshpande, Vice-Chairman,
Hon'ble Ms.Usha Savara, Member (A).

Appearances:-

None for the applicant.
Mr.V.G.Rege for the Respondents.

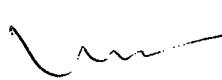
Oral Judgment:-

[Per Shri V.S.Deshpande, Vice-Chairman] Dt. 30.3.1993.

None for the applicant. Mr.V.G.Rege for the
Respondents. Mr.Rege makes a statement that the
applicant has been transferred to operating section where
he is doing Hindi work. In view of this we do not think
that the grievance survives.

Application dismissed.


(USHA SAVARA)
MEMBER(A)


(M.S.DESHPANDE)
VICE-CHAIRMAN

B.